

(2024) 11 AHC CK 0024

Allahabad High Court

Case No: Matters Under Article 227 No. 11516 Of 2024

National Highway
Authority Of India And
Another

APPELLANT

Vs

Jagpal Singh And 2
Others

RESPONDENT

Date of Decision: Nov. 11, 2024

Acts Referred:

Arbitration and Conciliation Act, 1996 " Section 32, 34(3), 36, 37, 38, 39, 42#National
Highways Act, 1956 " Section 3G(2), 3G(5)

Citation: (2024) 11 AHC CK 0024

Hon'ble Judges: Neeraj Tiwari, J

Bench: Single Bench

Advocate: Shiv Kumar Singh, Devansh Misra, Devesh Kumar Verma

Final Decision: Dismissed

Judgement